

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :**

**PETITION NUMBER :** TCP/461/ (IB)/2017

**NAME OF THE PETITIONER(S) :** KEC INTERNATIONAL LTD

**NAME OF THE RESPONDENT(S) :** CETHAR LTD

**UNDER SECTION :** 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PJ RISHIKESH PJ Sri GANESH	For Respondent	PJ Sri GANESH
2.	K. JAYAPRIYA	For Petitioner	K. Jayapriya

**ORDER**

Counsel for both the parties present. Counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016 within one week. Counsel for the respondent has already made oral submissions that the company is not in a position to pay any debt and prays for passing order on merits. The matter is posted for final order on 21.06.2017. Put up on **21.06.2017 at 02.30 P.M.**

*S. Vijayaraghavan*  
**(S. VIJAYARAGHAVAN)**  
**Member (Technical)**

*Ch. Md. Sharief Tariq*  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**